

## Annexure-5

Name of the corporate debtor: Su-Kam Power Systems Ltd; Date of commencement of liquidation: 3rd April, 2019; List of stakeholders as on: 19th November 2020

## List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)						% share in total amount of claims admitted
1	Deptt. of Excise & Taxation, Punjab	Govt. of Punjab	NA	05-May-19	13,854,906.00	13,854,906.00	CST	-	NA	0.2409%	-	-	-	-	
2	Assistant Commissioner, Commercial Taxes, Jaipur	Govt. of Rajasthan	NA	17-May-19	7,120,800.00	7,120,800.00	VAT & CST	-	NA	0.1238%	-	-	-	-	
3	Directorate of Commercial Taxes, West Bengal	Govt. of West Bengal	NA	25-Jun-19	72,254,036.00	70,627,949.00	WBVAT & CST	-	NA	1.2278%	-	-	1,626,087.00	-	
4	Commercial Taxes Department, Telengana State, Presented by U Nagarjuna, Assistant Commissioner (ST), Maredpally Circle, Begumpet Division	Govt. of Telengana	NA	28-Feb-19	491,299.00	491,299.00	Tax on Entry of Goods	-	NA	0.0085%	-	-	-	-	
5	Commercial Tax Department, State Of Uttar Pradesh Through Sh. Amaresh Tripathi Jt. Commissioner, Commercial Tax, Corporate Circle Zone-I Ghaziabad, Uttar Pradesh	Govt. of Uttar Pradesh	NA	09-Oct-19	301,494,493.00	274,429,637.00	VAT & CST	-	NA	4.7707%	-	-	27,064,856.00	-	
6	Excise and Taxation Commissioner, Panchkula	Govt. of Haryana	NA	09-Dec-19	1,768,187,751.00	1,768,187,751.00	HVAT & CST	-	NA	30.7386%	-	-	-	-	
7	Assistant Commissioner of State Taxes and Excise, BBN Baddi Circle-II, District Solan HP-173205	Govt. of Himachal Pradesh	NA	06-Jan-20	3,541,134,131.00	3,541,134,131.00	VAT & CST	-	NA	61.5599%	-	-	-	-	
8	Deputy Commissioner of Commercial Taxes, Audit 3.2 DGSTO- 3 Shantinagar, Bangalore	Govt. of Karnataka	NA	03-Aug-20	11,926,879.00	11,926,879.00	CST	-	NA	0.2073%	-	-	-	-	
9	Prabasini Sethy, CT and GST Circle, Bhubaneswar I, Bhubaneswar	Govt. of Odissa	NA	19-Aug-20	4,661,235.00	4,661,235.00	CST, Entry Tax, Interest & Penalty	-	NA	0.0810%	-	-	-	-	
10	Employees' Provident Fund Organisation	Govt. Of India	NA	16-Oct-20	6,441,355.00	6,441,355.00	PF	-	NA	0.1120%	-	-	-	-	
11	Municipal Corporation Gurugram	Govt. of Haryana	NA	20-Oct-20	699,860.00	699,860.00	Property Tax	699,860.00	No	0.0122%	-	-	-	-	Municipal Commission of Gurugram has sealed the Corporate office of Su-kam (Lien/attachment)
12	GST Payable	Govt of India	NA	NA	-	48,989,417.75	GST	-	NA	0.8516%	-	-	-	-	
13	ESI	Govt of India	NA	NA	-	648,938.00	ESI	-	NA	0.0113%	-	-	-	-	
14	PF	Govt of India	NA	NA	-	1,367,471.60	PF	-	NA	0.0238%	-	-	-	-	
15	TDS on Non Salary	Govt of India	NA	NA	-	758,559.00	TDS	-	NA	0.0132%	-	-	-	-	
16	TDS on Salary	Govt of India	NA	NA	-	1,000,000.00	TDS	-	NA	0.0174%	-	-	-	-	
<b>Total</b>					<b>5,728,266,745.00</b>	<b>5,752,340,188.35</b>		<b>699,860.00</b>		<b>100.00%</b>	-	-	<b>28,690,943.00</b>	-	